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Title: Regarding the atrocities being committed on the non-tribal population (Bengali, Assamese and Hindi speaking people) in North East since the passage of Citizenship (Amendment) act.

DR. RAJDEEP ROY (SILCHAR): Hon. Speaker, I would like to bring to your notice a very urgent matter which is creating problems in the North-East. Mr. Speaker, Sir, Shillong has been the summer capital of Assam for a long time. Subsequently, since 1972, Shillong has been the capital of Meghalaya where we have the Garo Hills, the Khasi Hills and the Jaintia Hills. Primarily residents of Meghalaya State include Khasi, Jaintia and Garos. But we know that there have been a lot Bengali-speaking, Assamese-speaking, Hindi-speaking and even Nepalese-speaking people who reside and have contributed to the growth of the State of Meghalaya. Since the passage of Citizenship (Amendment) Act in the month of December, 2019, there have been a lot of atrocities being committed on the non-tribal population, primarily the Bengali, the Assamese and the Hindi-speaking people. Mr. Speaker, Sir, I would urge upon our Home Ministry to take notice of the simmering discontent amongst the non-tribal population there. This needs to be nipped in the bud. We fear an ethnic backlash in the entire North-East which should be prevented.

माननीय अध्यक्ष: *m02श्री अजय कुमार को डॉ. राजदीप राय के द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।